SURVEY OF IRRIGATION AND POWER PROJECTS

*514. SHRI H. C. MATHUR: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether any survey of irrigation and power projects proposed to be included in the Second Five Year Plan has been conducted (i) by the Central Government, and (ii) by the State Governments; and

(b) if so, whether their reports ire available?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir.

(b) A statement showing the names of projects for which reports are available is laid on the Table of the House. [See Appendix IX, Annexure No. 95.]

SHRI H. C. MATHUR: May I know, Sir, whether the Central Government has issued any circular letter to all the State Governments for taking the general survey in their respective States? And, if it is so, when was this letter issued, and is the letter being complied with?

SHRI J. S. L. HATHI: No, Sir. The Central Government has not issued as such any circular letter to the State Governments. But really it is the responsibility of the State Governments themselves to undertake the survey of rivers for irrigation.

SHRI H. C. MATHUR: May I know, Sir, whether the Government have got any programme of having a general survey of the country so far as the power and irrigation projects are concerned, before the Second Five Year Plan is drawn up?

SHRI J. S. L. HATHI: There is a programme about co-ordination of power and about having an assessment of the power required. But so far as the rivers' investigation is concerned, this is being considered by the Government. In fact, as a flood control measure, the Government has opened three divisions, one for the Ganges basin, the other for the Brahmaputra basin, and the third for the Central India river basin, which will collect the data on these river basins

SHRI H. C. MATHUR: Am I then to understand that the Central Government is to tak" a survey of these three regions? And if it is so, how are the efforts in the various States towards this survey to be coordinated? And also, I want to know whether the Government would desire all the State Governments to take a general survey in their respective States before any Second Five Year Plan is drawn up.

SHRI J. S. L. HATHI: Sir, it would not be possible to have a survey of all the rivers before the Second Five Year Plan is drawn up. It is a laborious process, and it would not be possible to finish the survey of all the rivers before the Plan is drawn up.

SHRI H. C. MATHUR: Sir, I am not asking about the survey of all the rivers. My question is whether you are visualising the second Five Year Plan in respect of power and irrigation without a regular survey, or you want to have a general survey before you draw up the Second Five Year Plan. And if you want to have a survey, what are the steps that have been taken in that direction?

SHRI J. S. L. HATHI: I am afraid I have already answered that question. We will take into consideration the needs of the country generally so far as the power and irrigation benefits are concerned. And those rivers which have been duly investigated and in respect of which the project estimates have been made and have been found to be satisfactory, will be taken up first.

SHRI H. C. MATHUR: In the statement which has been submitted, I find that the Rajasthan Government

has made no survey whatsoever, so far as the projects are concerned. So, am I to understand that no projects will be included in the Second Five Year Plan? And if it is not so, what steps does the Central Government propose to take in the case of the defaulting States to ensure that a proper survey is made before the Plan is drawn up?

SHRI J. S. L. HATHI: This list mentions the schemes for which project reports have been received and finalised. *Bu* the Rajasthan Government has sent a list of other projects which they are investigating. They are about 24 or 25 in number. They have sent the list.

*515. [The questioner (Shri S. N. Mazumdar) was absent. For answer, vide col. 3982 infra.]

FOREIGN TECHNICIANS EMPLOYED IN THE MACHINE TOOL FACTORY AT JALAHALLI

*516. SHRI N. C. SEKHAR: Will the Minister for PRODUCTION be pleased to state:

(a) the total number of foreign technicians employed at present in the Hindustan Machine Tool Factory at Jalahalli and their names, designation, nationality and antecedents;

(b) the basis on which they were employed and the remuneration of each one of them; and

(c) whether Government have verified their antecedents?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a) and (b). A statement is placed on the Table of the Rajya Sabha. [See Appendix IX, Annexure No. 96.]

The foreign technicians have been selected for employment on the basis of their technical qualifications and experience.

(c) These technicians were selected by Messrs. Oerlikons, the technical consultants of Messrs. Hindustan Machine Tools Ltd. The Indian Consul General in Switzerland who issued them short-term visas was satisfied that there was no local objection to the grant of visas.

to Questions

SHRI N. C. SEKHAR: In this statement, Sir, no mention has been made as to where they had been employed before they were brought to India. May I therefore, know whether the Government is satisfied with the *bona fides* of these technicians, and whether they are not of a spurious character?

SHRI K. C. REDDY: Yes, Sir. The statement that I have placed on the Table of the House contains all the particulars as to where they were serving and the experience they had before they were recruited for the purpose. As regards the character and other things, I have already stated generally that the Indian Consul General had satisfied himself about their antecedents etc. And he found that there was no objection to the grant of visas.

SHRI N. C. SEKHAR: Am I to understand that they were employed in Switzerland itself before they were brought to India?

SHRI K. C. REDDY: All those details I have given in the statement which I have placed on the Table ot the House.

SHRI BHUPESH GUPTA: May I know, Sir, if the Government has any plan for replacing these technicians by Indian technicians?

SHRI K. C. REDDY: Yes, Sir. According to the agreement, it is envisaged that within a period of ten years, 85 per cent, of these foreign technicians will be replaced by Indians, and we are working towards that end. I may add, Sir, that the present attempt is to replace the foreign technicians by our own men during even a shorter period.